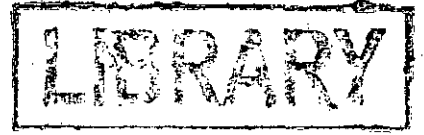


**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH  
KOLKATA**



O.A/350/149/2019  
M.A/350/477/2019  
M.A/350/523/2019

Date of Order: 22.08.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

S.K. Verma, s/o M.P.Verma, residing at Flat No. 3002, SBI Officers Society, Sector 49D, Chandigarh, Pin - 160047 and presently posted as the Assistant Registrar, CESTAT, having the office at 7<sup>th</sup> Floor, Bamboo Villa, 169, AJC Bose Road, Kolkata - 700014.

--Applicant

Versus

1. Union of India represented through the Secretary, Ministry of Finance, Department of Revenue, having the office at North Block, New Delhi, Pin 110001.
2. The Customs, Excises & Service Tax Appellate Tribunal, service through the Registrar, having the office at West Block, 2, R. K. Puram, New Delhi, Pin 110066.

--Respondents

For The Applicant(s): In person  
For The Respondent(s): Mr. T. K. Chatterjee, counsel

O R D E R (Oral)

Per: Ms. Bidisha Banerjee, Member (J):

The applicant appears in person and seeks liberty to withdraw the present application with liberty to approach the Appellate Authority.

Mr. T. K. Chatterjee, ld. counsel for the respondents is also present and does not object if such prayer is allowed.

2. Accordingly, the O.A as well as MAs <sup>are</sup> is disposed of as withdrawn with liberty to approach the Appellate Authority within 2 weeks from the date of receipt of a copy of this order.

3. Letter dated 22.08.2019 is taken on record.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)